

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

12.

C.A.(CAA)/188(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.07.2024 s

NAME OF THE PARTIES: Essel Finance Management Llp

SECTION: 60-62 LLP ACT, 2008.

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**ORDER**

1. None present.
2. List this matter on 05.09.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)